# **GOVERNMENT OF INDIA**

# MINISTRY OF HOUSING AND URBAN AFFAIRS

#### **LOK SABHA**

#### **UNSTARRED QUESTION NO. 3066**

# **TO BE ANSWERED ON DECEMBER 16, 2021**

#### **OBJECTIVES/FUNCTIONS OF DELHI URBAN ART COMMISSION**

## NO. 3066. SHRI BHOLA SINGH:

DR. SUKANTA MAJUMDAR:

SHRI RAJA AMARESHWARA NAIK:

SHRI VINOD KUMAR SONKAR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Delhi Urban Art Commission (DUAC) was set up to advise in the matter of preserving, developing and maintaining the aesthetic quality of urban and environmental designs within Delhi;
- (b) if so, the details thereof including objectives and functions of DUAC;
- (c) the details of major studies conducted by the DUAC during the last five years in Delhi;
- (d) whether the DUAC has conducted many city level studies for the development and maintenance of Delhi and if so, the details thereof, year-wise;

- (e) whether the DUAC has done any study on Public Space Initiatives and if so, the details thereof including major outcome of the study; and
- (f) the steps taken/proposed to be taken by the Government to ensure growth of all the small towns in the country with adequate infrastructure?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS

# (SHRI KAUSHAL KISHORE)

- (a) & (b): The Delhi Urban Art Commission Act (DUAC), 1973 states, "it shall be the general duty of the Commission to advise the Central Government in the matter of preserving, developing and maintaining the aesthetic quality of urban and environment design within Delhi and to provide advice and guidance to any local body in respect of any project of building operations or engineering operations or any development proposal which affects or is likely to affect the skyline or the aesthetic quality of surroundings or any public amenity provided therein."
- (c) to (e): During the last five years, DUAC has conducted several studies under the following seven generic heads:
- i. Site specific design for wards.

- ii. Rehabilitation of Unauthorized Colonies/Slums in Delhi.
- iii. Vision for Delhi.
- iv. High rise development proposals along metro corridors.
- v. Rejuvenation of Delhi Gardens.
- vi. Preparation of design and prototype for high-tech public toilets.
- vii. Unified Building Bye-laws for Delhi

The studies conducted by DUAC are used by Central Government and Local Bodies while formulating policies/ projects.

(f) :Urban development is a state subject. However, Ministry of Housing and Urban Affairs facilitates and assists the States/Union Territories (UTs) through its various missions like Swachh Bharat Mission (Urban), Atal Mission for Rejuvenation and Urban Transformation (AMRUT), Pradhan Mantri Awas Yojana (Urban) and Smart Cities Mission for infrastructure development in various cities across the country.

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